

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:448
ANSWERED ON:14.03.2012
ENCROACHMENT OF AIRPORT AREAS
Shankar Alias Kushal Tiwari Shri Bhisma

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether cases of encroachment in the airport areas have been reported from different parts of the country;
- (b) if so, the details of such cases reported during each of the last three years and the current year, State-wise;
- (c) whether difficulties are being faced in the removal of the said illegal encroachments;
- (d) if so, the details thereof, case-wise; and
- (e) the steps being taken in this regard?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a) & (b): Yes, Madam. Lands belonging to Airports Authority of India (AAI) are under encroachment at various airports/Aeronautical Communications Stations in the country. Details of such encroachments are given at Annexures 1, 2, 3, & 4.

(c) & (d): Yes, Madam. AAI some time faces difficulty in removal of encroachments. Mainly these relate to legal cases and getting police protection/support for eviction of encroachments from the AAI lands. AAI is in constant touch with various authorities of State Government for removal of encroachments.

(e) AAI has erected fencing and constructed boundary wall for protecting its land from encroachment. AAI has also initiated eviction proceedings against the encroachers for removal of encroachments.